Clarifications

Subject: Clarification on Tender document for Random Real Time Monitoring of Quality of Service of Service Providers in Delhi Service area floated on 17th September 2013.

The queries received from the prospective bidders and the clarifications thereupon are given below for the information of the bidders in accordance with Clause 2 of Section-I of tender document.

In accordance with Clause 2 of Section-I of tender document these clarification form an integral part of Tender document and as such are required to be attached with the tender document and each page shall be signed by the authorized representative of the bidder.

Query No.1.   Section II clause 2.2 **Scope of Work:** "*At least 90% of the geographical coverage area contained in Delhi LSA has to be covered as per the RF coverage plot in such monitoring.*" TRAI confirmation and commitment that it shall provide the GEO Map for Delhi circle and no with the respective BTS locations to allow us to plan the positioning of the test vehicles to cover the required amount of BTS.

Clarification: At least 90% of the geographical area of Delhi LSA has to be covered and not 90% of the total area covered by the BTSs. Coverage of road length in Delhi would be a reasonable indicator of the geographical area coverage. No Geo Map or BTS location will be provided by TRAI.

Query No.2.   Section II Clause 1.6: The given table is the standards and benchmarks followed by TRAI and what need to be done by vendors is defined in Scope of work. Please confirm our understanding.

Clarification: Yes.

Query No.3.   Section II Clause 2.14.4.1.2 & 2.14.4.2.9: For further clarification, we have to consider the fact that the Random Real Time Monitoring testing during the required period shall be

in Nomadic mode (i.e. testing in fixed locations and changing locations periodically to address required Geo coverage) as opposite to Drive Testing (which tests on the move to analyze pure radio coverage and not services).As such, IRAT can only be tested while forcing change of RAN and network attach from 2G to 3G and vice versa. This in a Dive Test scenario will happen automatically due to different Cells handover. However, in our case, while being static during testing period, such Hand-Over shall have to be forced by the system by locking on different technologies. Can you please confirm our understanding is right and approve the suggested methodology?

Clarification: The probes/agents are needed to be moved from one area to another area so as to cover the desired number of BTS in the Delhi LSA and 90% of the coverage area in accordance with the requirements. IRAT is also required to be tested during this drive.

301-3/2013-QoS   Dated: 7th October 2013

Subject: Tender document for Random Real Time Monitoring of Quality of Service of Service Providers in Delhi Service area floated on 17th September 2013.

      Tender document for Random Real Time Monitoring of Quality of Service of Service Providers in Delhi Service area has been floated on 17th September 2013. The last date of submission of bid is 23rd October 2013. A pre-tender conference was held with the prospective bidders on 1st October 2013 at 3.00 pm in the Conference Hall of TRAI on 3rd floor, Mahanagar Doorsanchar Bhawan Jawahar Nehru Marg (Old Minto Road), New delhi-110002. Later clarification questions for Random Real Time Monitoring of Quality of Service tender has been received via mail place on the file.

      In view of clarification questions received, clarification on the question has been attempted. Submitted for approval and loading on the TRAI website.

DFA submitted please.

                                   SRO (QoS)

Jt. Advisor (QoS)

Please refer to your mail dated 3rd October 2013, please find the following clarification

1.